



आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL

Ministry of Law and Justice, Department of Legal Affairs,
Government of India,
ROOM NO. 101, YAYAKAR BHAWAN, M. A. ROAD, VARANASI-221002
Email : varanasi.bench@itat.nic.in

No.F.01-Jd(ATVns)/2025

Date – 06.10.2025

Revised

न्यायपीठ का गठन / BENCH CONSTITUTION

खण्ड पीठ / Division Bench		
दिनांक 06.10.2025	Hon'ble Shri Kul Bharat, Vice President and Hon'ble Shri Nikhil Choudhary, Accountant Member	Virtual/Hybrid mode of hearing from ITAT, Lucknow
दिनांक 07.10.2025 से दिनांक 10.10.2025	Hon'ble Shri Sudhanshu Srivastava, Judicial Member and Hon'ble Shri Nikhil Choudhary, Accountant Member	
एकल सदस्यीय पीठ / Single Member Bench		
दिनांक 06.10.2025	Hon'ble Shri Kul Bharat, Vice President	Virtual/Hybrid mode of hearing from ITAT, Lucknow
दिनांक 07.10.2025 से दिनांक 09.10.2025	Hon'ble Shri Sudhanshu Srivastava, Judicial Member	


सहायक रजिस्ट्रार

Copy to:-

1. The Sr. Departmental Representative, ITAT, Allahabad/Varanasi.
2. The President, ITAT Bar Association, Varanasi for information.
3. The Assistant Registrar, ITAT, Lucknow for information.
4. The Assistant Registrar, ITAT, Allahabad for information.


Assistant Registrar